

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 10.04.2019**

**NOTICE**

Take notice that the following matters listed on 11.04.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Compt. Appeal (AT) No. 1-03 of 2017	Coal India Limited &Ors Vs. Competition Commission of India & Anr.  <b>With</b>	Gauri Mehta	Rishad A. Chowdhury (R-CCI) Matrugupta Mishra (R-2, Mahagenco) Rashmita Roy Chowdhury (R-3, GSECL)
<b>2.</b>	Compt. Appeal (AT) No. 11/2017	Coal India Limited &Ors. Vs. CCI &Ors.  <b>With</b>	Pallavi S. Shroff	Rishad A. Chowdhury (R-1) Varun K. Chopra (R-2, MPPGCL)
<b>3.</b>	Compt. Appeal (AT) No. 12/2017	Coal India Limited &Anr. Vs. CCI &Anr.	Pallavi S. Shroff	Rishad A. Chowdhury (R-1), MA Venkata Subramanian (R-2, GHCL)

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**By Order**  
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**Registrar**